

(c) was sanction of the appropriate authority obtained ; before the transfer of public lane and park, shown in the MASTER PLAN ; and

(d) when was the lease-deed issued by the Rehabilitation Department and is there any time-limit for the cancellation of lease issued due to misrepresentation and concealment of material facts ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI D. SANJIVAYYA) : (a) and (b). The allottee had requested that the land adjacent to his house might be allotted to him. He did not mention that the said land was a part of a public park or a lane. The fact, that the said land, according to the plan of the Colony, was reserved for a public lane and a park was lost sight of.

(c) Yes, Sir. Allotment was made under orders of the authority competent to transfer adjacent pieces of land.

(d) on the 24th September, 1966.

Under the Rules, no time limit is prescribed for cancellation of Lease Deed issued due to misrepresentation and concealment of material facts. It has now been decided to take up the matter in review under Section 33 of the Displaced Persons (Compensation and Rehabilitation) Act, 1954, with a view to correcting the mistake.

Tulu and Konkani Broadcasts over Bangalore Broadcasting Station

5155. **SHRI LOBO PRABHU :** Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) considering that there is a population of 8 lakhs speaking Tulu and 3 lakhs speaking Konkani in the South Kanara and 4 lakhs and 2 lakhs respectively in the adjoining districts, the time allotted for Tulu and Konkani broadcasts at the Bangalor Broadcasting Station ;

(b) what is Kannada and Urdu speaking population of the State and what is the time allotted for them ;

(c) what representatives of Tulu, Konkani and Urdu are on the Advisory Boards of the Station and out of what total ;

(d) the total staff of the Broadcasting Station and the number of the Staff which is Tulu, Konkani and Urdu speaking ; and

(e) reasons for not allotting immediately 10 minutes daily for Tulu, ten minutes twice weekly for Konkani and Urdu to remove the burning resentment of the people speaking these languages ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) The Bangalore Station does not broadcast any programmes in Tulu or Konkani.

(b) According to the 1961 Census Kannada-speaking population in Mysore State numbered 1,53,71,753 and Urdu-speaking population was 20,34,492, out of a total population of 2,35,86,772. The Station broadcasts 73 hours and 40 minutes per month of Kanada programmes and 1½ hours per month of Urdu programmes.

(c) The composition of the Programme Advisory Committee appoined at AIR stations is not determined on the basis of linguistic or dialectal representation. No definite information is available as to the mother-tongue or languages/dialects known to the individual members of the PAC for Bangalore.

(d) The total staff strength of AIR, Bangalore is 219. Of these, none speak Tulu, four speak Konkani and six speak Urdu.

(e) The Bangalore station already broadcasts about 1½ hours of programmes in Urdu language every month. It is not proposed to increase the duration of these programmes at present. In view of the fact that the Bangalore station is not received satisfactorily in the South Kanara and adjoining districts of Mysore State, the question of broadcasting programmes in Tulu and Konkani at present does not arise.